

Units lying idle at Santacruz due to Non-Implementation of Sondhi Committee Report

6164. SHRIMATI PRAMILA DANDAVATE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that due to failure of the implementation of the recommendations of the Sondhi Committee on Electronics several units at Santacruz are lying idle; and

(b) if so, the steps being taken to meet the demands of the electronic units in Santacruz (Bombay)?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) Does not arise. However, Government is actively considering effective measures to meet the problems of the units at Santacruz.

Devotion to Duty by Personnel of B.S.F.

6165. PROF. NARAIN CHAND PARASHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the BSF personnel remained well-disciplined and stuck to the post of duty when there was serious revolt in the ranks of the CRP, CISF and various such other police forces during the past 3 years;

(b) whether any appreciation has been made of this devotion and dedication to duty by the ranks and officers of the BSF;

(c) if so, the details thereof;

(d) whether it is also a fact that the Ministry of Home Affairs have issued a Circular letter to Director General, BSF directing him to get the existing and statutory rules amended to the detriment of the BSF Cadre Officers;

(e) whether Government are aware that this letter has caused great

resentment among the BSF Officers; and

(f) if so, the action contemplated/taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) Yes, Sir.

(c) Details enclosed as per the statement.

(d) As there was no uniformity in the instructions rules regarding promotions of directly recruited officers, they have to be suitably amended with a view to bring about uniformity. The existing instructions/rules made the directly recruited officers of the Central Police Organisations eligible for promotion to the rank of DIG earlier than the officers of the Indian Police Service or the Defence Services. This was contrary to the Govt. policy that the Defence Services and the Indian Police Service Officers will have a distinct edge regarding their career value over other officers. It was as a result of a detailed study that instructions were issued to the Heads of the Central Police Organisations to suitably amend the administrative instructions/statutory rules.

(e) No, Sir.

(f) Does not arise.

Statement

(i) Creation of extra posts of 29 L|Nks per Bn raising the existing strength from 62 to 91.

(ii) Grant of Special Pay to L|Nk.

(iii) 4 posts of Naiks upgraded to Head Constable in every Bn.

(iv) Washing Allowance sanctioned to all non-gazetted personnel.

(v) Approval accorded for issue of one set of Terry-Cotton Uniform to all non-gazetted personnel.

(vi) Ration money enhanced from Rs. 78 to Rs. 100.

(vii) Earned leave of all non-gazetted personnel serving in the field area and training institutions enhanced from 45 days to 60 days.

(viii) Family accommodation entitlement for the men in the units raised from 14 to 25 per cent for purposes of claiming House rent Allowance.

(ix) Grant of a sum of Rs. 25 lakhs towards welfare fund.

Import of Insulating Paper

6106. SHRI R. L. P. VERMA: Will the Minister of INDUSTRY be pleased to state:

(a) what is the quantity and value of insulating paper imported into India during the last three years, year-wise;

(b) what are the uses to which the imported insulating paper is put to;

(c) what are the names and addresses of the consumers of insulating paper who are recommended import licences and value of import allowed to each of them; and

(d) what steps have been taken for import substitution of insulating paper by indigenous product?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) The particulars of imports of insulation paper are as follows:—

Year	Quantity (In thous- and Kgs.)	Value (Rs. la- khs)
1977-78	2527	208.37
1978-79	2907	279.40
1979-80 (Upto June 79)	522	51.11

NOTE: Figures are provisional and subject to revision.

SOURCE: (i) 1977-78 and 1978-79: Monthly Statistics of the Foreign Trade of India Volume II (imports) published by Director General of Commercial Intelligence and Statistics Calcutta.

(ii) 1979-80 (Upto June, 1979): Advance data received in the office of the Economic Adviser, Department of Commerce from Director General of Commercial Intelligence and Statistics Calcutta.

(b) Electrical Insulation papers are highly specialised papers which are essentially required in the manufacture of a wide range of electrical and electronic equipment, such as power capacitor, electrolytic capacitor energy storage capacitor, discharge lamp capacitor, power factor correction capacitor coupling capacitor, and cables and transformers. Units manufacturing the above quoted item normally import electrical insulation paper required by them.

(c) Particulars of all import licences such as name and address of licensee etc, issued by the Import and Export Trade Control Organisation are published in the Weekly Bulletin of Import Licences, Export Licences and Industrial licences, copies of which are supplied to the Parliament Library regularly.

(d) Applications for grant of Industrial Licences, foreign collaboration and import of equipment for the